



Order

0510pul127.18

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IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

PUBLIC INTEREST LITIGATION NO. 127/2018.

Divya Ganeshprasad Gontia

-VERSUS-

Union of India and others.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

**CORAM : B.P. DHARMADHIKARI
& M. G. GIRATKAR, JJ.**

DATE : OCTOBER 05, 2018.

Heard Shri S. Dewani, learned Counsel for
the petitioner.

2. Notice, returnable on 31.10.2018. Shri
Aurangabadkar, learned ASGI for respondent nos.
1[a], [b], [c] and [d] and Shri Deopujari, learned G.P.
for respondent no.2, waive notice.

JUDGE

JUDGE

Rgd.